

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

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|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | Comtempt Petition/3/2021 in CP(IB) No.82/9/HDB/2020 |
| <b>NAME OF THE COMPANY</b>              | Ramky Infrastructure Ltd                            |
| <b>NAME OF THE PETITIONER(S)</b>        | Mohan Lal Construction                              |
| <b>NAME OF THE RESPONDENT(S)</b>        | Ramky Infrastructure Ltd                            |
| <b>UNDER SECTION</b>                    | 9 of IBC  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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|                        |             |                        |           |

**ORDER**

Learned counsel for the Operational Creditor appeared.

Matter stands adjourned for further consideration to 29.04.2021.

- Scl -

**MEMBER TECHNICAL**

- Scl -

**MEMBER JUDICIAL**